

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 420
IA/5560/ND/2021, IA/5555/ND/2021 IN
IB/1051/ND/2020

IN THE MATTER OF:

SVS Cleanroom And Engilneering System OPC Pvt Ltd	...	Applicant
Versus		
Coracias Projects Pvt Ltd	...	Respondent

Under Section 9 (IBC).

Order delivered on 01.05.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :
For the Respondent :
For the E. RP : Adv. Prachi Johri, Adv. Abhipsa Sahu,

HYBRID HEARING (PHYSICAL & VC)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **29.05.2024**.

Sd/-
DR. SANJEEV RANJAN
MEMBER TECHNICAL